

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-439
ANSWERED ON - 01/12/2021

WELFARE SCHEMES FOR SCs/STs AND EWS

439 #. SMT. KANTA KARDAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the scheme-wise and State/Union Territory-wise schemes which have been implemented for the welfare of the Scheduled Castes/Scheduled Tribes and the Economically weaker sections of the society in the country, particularly in Uttar Pradesh during the last three and current year;
- (b) the scheme-wise, year-wise and State-wise target set under the said scheme and the achievements made so far;
- (c) whether the allocated funds have been fully utilised by States; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) to (d) The focus of the Department of Social Justice & Empowerment's welfare effort is on the requirements of the poorest households as represented by the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Transgender Persons, Beggars, Denotified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs) and Economically Weaker Section (EWS). The Department is implementing various programmes/schemes for the welfare of these poor and marginalized sections. The details of the Schemes being implemented by Department of Social Justice & Empowerment including Uttar Pradesh are given at **Annexure-I**. However, Top Class Education to SC students, Free Coaching Scheme to SC and OBC students, National Overseas Scholarship to SC etc students, National Fellowship Scheme to SC Students are implemented directly from this department. There is no state-wise targets and allocation of fund under this Scheme

For the successful implementation of the Schemes, the Department of Social Justice and Empowerment undertakes steps like mandatory annual inspections by District Authorities, scrutiny of proposals by multidisciplinary State Level Grants-in-aid Committee, mandatory submission of audited statement of accounts and utilization Certificate and

periodic review by holding meetings at national level, state level, district level and field visits. The Department also undertakes periodic review of the implementation of the schemes through third party evaluation studies. The studies have found that these schemes are achieving desired objectives and have recommended their continuation. The Department also ensures monitoring of the Schemes to enhance transparency and accountability and checks the misuse of funds in the following manner –

1. Only online proposals by NGOs through e-Anudaan portal are considered for release of grants-in-aid.
2. The proposals of NGOs are considered on the basis of recommendations and satisfactory inspection reports of the State/UT Governments, and completeness of the proposals in all respects as per the guidelines of the scheme.
3. Subsequent grants are released to the implementing agencies, only on receipt of audited statement of accounts duly verified by Chartered Accountants and utilization certificates of the grants released in the previous year.
4. Performances of the NGOs are also monitored from time to time through random surprise inspections conducted by officers and PMU State Coordinators of the Ministry and representatives of State Governments. On the basis of the inspection report, necessary corrective action is taken.
5. The Ministry sponsors evaluation studies from time to time through independent evaluation agencies, inter-alia, to check proper utilization of funds by the implementing agencies under various Schemes/Programmes.
6. NGOs have to install CCTV and live feed has to be provided on its website.
7. NGOs registered on PFMS and implementing EAT Module for the purpose of proactive disclosure of their activities to the Public.

The Details of the Schemes being implemented by Ministry of Tribal Affairs and utilisation of fund is given at **Annexure-II**.

Annexure referred to in reply to part (a) to (d) of the Rajya Sabha Unstarred Question No. 439 for 01.12.2021

A. The State-wise details of the Schemes being implemented by Department of Social Justice and Empowerment:

Number of beneficiaries during last three years under Pre-Matric Scholarship for SC students

S. No.	State/UT	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	NR	223722	236337	Beneficiaries of the 2021-22 are received after the proposal submitted in the next financial year
2	Assam	NR	720	912	
3	Bihar	480497	NR	531536	
4	Chandigarh	2268	1500	1000	
5	Chhattisgarh	84747	88138	NR	
6	D&N Haveli	NR	NR	46	
7	Daman & Diu	NR	119	NR	
8	Delhi	39	14643	16500	
9	Goa	NR	NR	200	
10	Gujarat	73716	61052	56684	
11	Haryana	NR	147104	NR	
12	Himachal Pradesh	NR	20665	15458	
13	Jammu & Kashmir	1093	4978	891	
14	Jharkhand	45992	44352	38015	
15	Karnataka	222775	260732	323332	
16	Kerala	NR	75728	59312	
17	Madhya Pradesh	NR	323545	318631	
18	Maharashtra	NR	74365	NR	
19	Manipur	1149	1379	485	
20	Meghalaya	NR	NR	NR	
21	Odisha	183072	171450	153073	
22	Puducherry	NR	2693	4000	
23	Punjab	228633	NR	217729	
24	Rajasthan	233651	168095	203083	
25	Sikkim	127	152	118	
26	Tamilnadu	256720	257855	278838	
27	Telangana	NR	15423	9051	
28	Tripura	15823	3585	4592	
29	Uttar Pradesh	531589	541551	362511	
30	Uttarakhand	NR	22492	26990	
31	West Bengal	268475	283504	209552	
	Total	2630366	2809542	3068876	

NR-Not reported by States/UTs

Number of beneficiaries during last three years under Post Matric Scholarship for SC Students

S. No.	State/UT	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	660193	369316	469000	Beneficiaries of the 2021-22 are received after the proposal submitted in the next financial year
2	Assam	7606	6668	17944	
3	Bihar	96189	109869	153787	
4	Chandigarh	1086	NR	NR	
5	Chhattisgarh	104900	96362	105994	
6	Daman & Diu	NR	NR	NR	
7	Delhi	14057	19508	22500	
8	Goa	280	NR	NR	
9	Gujarat	127102	131284	140000	
10	Haryana	123062	91438	NR	
11	Himachal Pradesh	24949	20758	22836	
12	Jammu & Kashmir	7159	11995	NR	
13	Jharkhand	22629	24038	28010	
14	Karnataka	302286	330000	152311	
14	Kerala	146998	NR	119575	
16	Madhya Pradesh	361268	339676	476050	
17	Maharashtra	426506	325856	346330	
18	Manipur	5516	8163	8255	
19	Meghalaya	NR	NR	NR	
20	Odisha	202917	169666	174756	
21	Puducherry	6241	NR	7177	
22	Punjab	200553	NR	186354	
23	Rajasthan	339157	457915	503707	
24	Sikkim	387	464	442	
25	Tamil Nadu	761114	611434	825000	
26	Telangana	272169	220381	286495	
27	Tripura	16982	17992	17672	
28	Uttar Pradesh	1274740	1360376	1450000	
29	Uttarakhand	73920	38077	45692	
30	West Bengal	450004	518953	677932	
	Total	6029970	5280189	6237819	

NR-Not reported by States/UTs

-4-

**Dr.Ambedkar Central Sector Scheme of Interest Subsidy on Educational Loans
for Overseas Studies for Students to OBCs/EBCs since its inception:**

Amount in Lakh		
Year	Funds released	Beneficiaries (Actual)
2018-19	1000	3163
2019-20	2609	3296
2020-21	3261	6941
2021-22	0.00	0.00

Note: State-wise data not available.

Dr.Ambedkar Post Matric Scholarship for EBC Students (as on 31.03.2021)

Amount in Lakhs							
S.No.	States/ UTs	2018-19		2019-2020		2020-21	
		Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries
1	Andhra Pradesh	0.00	0.00	575.00	186446	300.00	No. of beneficiaries are provided by States/UTs with subsequent year's proposal
2	Bihar	0.00	0.00	0.00	0.00	0.00	
3	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	
4	Goa	200.00	\$	0.00	0.00	0.00	
5	Gujarat	1306.45	11703	0.00	25523	800.00	
6	Haryana	0.00	0.00	0.00	0.00	0.00	
7	Himachal Pradesh	200.00	3196	0.00	0.00	0.00	
8	Jammu & Kashmir	244.45	1653	0.00	453	230.00	
9	Jharkhand	0.00	0.00	0.00	0.00	0.00	
10	Karnataka	0.00	0.00	0.00	0.00	0.00	
11	Kerala	0.00	0.00	0.00	2572	200.00	
12	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	
13	Maharashtra	0.00	0.00	0.00	0.00	0.00	
14	Odisha	0.00	923	430.42	1153	0.00	
15	Punjab	0.00	0.00	0.00	0.00	0.00	
16	Rajasthan	0.00	1256	0.00	1738	0.00	
17	Tamil Nadu	0.00	0.00	0.00	0.00	0.00	
18	Telangana	0.00	0.00	0.00	0.00	451.41	
19	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	
20	Uttarakhand	118.80	\$	0.00	0.00	0.00	
21	West Bengal	0.00	0.00	0.00	0.00	0.00	
22	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	
23	Assam	0.00	0.00	0.00	0.00	0.00	
24	Meghalaya	0.00	0.00	0.00	0.00	0.00	
26	Manipur	0.00	0.00	0.00	0.00	230.04	
27	Nagaland	0.00	0.00	0.00	0.00	0.00	
28	Sikkim	230.30	1664	393.55	1957	250.00	
29	Tripura	0.00	820	0.00	1306	37.95	
30	A & N Island	0.00	0.00	0.00	0.00	0.60	
31	Chandigarh	0.00	123	0.00	0.00	0.00	
32	D & N Haveli	0.00	0.00	0.00	0.00	0.00	
33	Daman & Diu	0.00	0.00	0.00	0.00	0.00	
34	Lakshdweep	0.00	0.00	0.00	0.00	0.00	
35	Delhi	0.00	0.00	0.00	0.00	0.00	
36	Puducherry	0.00	0.00	0.00	0.00	0.00	
	Total	2300.00	21338	1398.97	221148	2500.00	

Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP)

Sl.No.	States/ UTs	2018-19			2019-20			2020-21			2021-22		
		Notional Allocation	Actual Release	Funds Utilized	Notional Allocation	Actual Release	Funds Utilized	Notional Allocation	Actual Release	Funds Utilized	Notional Allocation	Actual Release upto 29.1 1.20 21	Funds Utilized*
1	Andhra Pradesh	4184.43	4184.17	4184.17	5328.05	6050.00	6050.00	5814.5	2907.25	0	2979.15	744.78	0
2	Assam	1251.24	0.00	0.00	1245.58	3000.00	722.22	1358.54	679.07	0	4024.31	0.00	0
3	Bihar	12957.35	600.00	0.00	10039.73	0.00	0.00	10956.06	0.00	0	5626.68	0.00	0
4	Chandigarh	250	47.00	0.00	200	0.00	0.00	100	0.00	0	77.4	0.00	0
5	Chattisgarh	1350.73	1351.00	1054.56	1750.51	1523.80	0.00	1910.36	0.00	0	1067.74	0.00	0
6	Delhi	234.36	0.00	0.00	176.73	235.00	0.00	176.73	88.37	0	294.22	0.00	0
7	Goa	4.21	0.00	0.00	21.97	0.00	0.00	24.61	0.00	0	5.26	0.00	0
8	Gujarat	1493.75	0.00	0.00	1658.36	2650.00	2650.00	1809.73	904.87	0	1291.43	319.51	0
9	Haryana	1964.29	0.00	0.00	2273.5	0.00	0.00	2480.2	0.00	0	1774.33	0.00	0
10	Himachal Pradesh	961.82	962.00	1140.39	1624.57	2500.00	1974.05	1772.96	2102.76	2018.42	687.82	171.95	0
11	Jammu & Kashmir	371.47	371.00	0.00	649.53	0.00	262.83	708.37	0.00	0	323.68	0.00	0
12	Jharkhand	1591.07	1194.00	1194.00	1981.71	1572.10	1219.59	2162.61	0.00	0	1203.99	0.00	0
13	Karnataka	6563.86	4922.44	4922.44	5134.18	0.00	0.00	5602.15	0.00	0	3753.16	938.29	0
14	Kerala	1136.55	1137.00	356.43	1311.11	1210.97	0.00	1430.61	0.00	0	952.2	0.00	0
15	Madhya Pradesh	5052.08	5052.00	3006.99	7213.08	16097.00	2400.87	7871.5	0.00	0	4865.33	0.00	0
16	Maharashtra	5316.38	0.00	0.00	6505.86	7650.86	7650.86	7099.96	0.00	0	4680.2	1170.05	0
17	Manipur	80.81	90.00	90.00	112.62	489.25	0.00	123.31	0.00	0	463.55	0.00	0
18	Odisha	3446.34	2449.00	2449.00	3835.09	0.00	0.00	4184.77	4184.77	0	2477.31	0.00	0
19	Puducherry	15.64	0.00	0.00	23.27	0.00	0.00	23.27	23.27	22.61	15.58	3.89	0
20	Punjab	3811.15	0.00	0.00	4540.85	0.00	0.00	4955.26	0.00	0	3278.51	0.00	0
21	Rajasthan	5632.23	3503.00	3418.27	5393.54	0.00	0.00	5886.32	0.00	0	4215.26	0.00	0
22	Sikkim	11.45	165.00	165.00	21.84	419.14	419.14	24.1	0.00	0	510.38	0.00	0
23	Tamil Nadu	6397.72	6086.47	6086.47	7604.42	19667.01	17802.00	8297.14	8297.14	0	5367.78	0.00	0
24	Telangana*	2472.03	1854.00	1768.70	2613.77	2613.77	2613.77	2852.33	0.00	2852.33	1914.5	0.00	0
25	Tripura	656.50	1200.00	1018.57	819.96	0.00	0.00	895.05	2852.33	0	2742.75	0.00	0
26	Uttar Pradesh	18637.72	17758.14	17758.14	22427.87	29112.98	2718.36	24474.28	0.00	0	14742.49	0.00	0
27	Uttarakhand	478.09	0.00	0.00	955.61	0.00	0.00	1042.77	0.00	0	556.07	0.00	0
28	West Bengal	13676.73	10448.78	10448.78	14536.69	16485.00	9509.70	15862.54	16660.00	0	7508.61	0.00	0
	Total	100000.00	63375.00	59061.91	110000	111276.87	55993.39	119900.03	38699.83	4893.36	77399.69	3348.47	0.00

* This is ongoing year

-7-

Babu Jagjivan Ram Chhatrawas Yojna (BJRCY)

The details of the Babu Jagjivan Ram Chhatrawas Yojna (BJRCY) during the last three year and current year :-

Year	2018-19	2019-20	2020-21	2021-22
Beneficiary	5235	2750	1000	2500
Physical Achievement				
Year	2018-19	2019-20	2020-21	2021-22
Beneficiary	1954	1000	3250	-

Pradhan Mantri Adarsh Gram Yojana (PMAGY)

Sl. No.	State	No. of eligible villages	Selection of Villages Year-wise			
			2018-19	2019-20	2020-21	2021-22
1.	Andhra Pradesh	498	107	189	1148	54
2.	Assam	501	238	137	66	60
3.	Bihar	616	348	268	-	-
4.	Chhattisgarh	652	135	204	198	115
5.	Gujarat	25	25	-	-	-
6.	Haryana	366	148	82	60	76
7.	Himachal Pradesh	357	90	159	59	49
8.	Jammu & Kashmir	261	71	190	-	-
9.	Jharkhand	668	152	202	158	156
10.	Karnataka	1175	264	508	313	90
11.	Kerala	02	02	-	-	-
12.	Madhya Pradesh	1083	400	516	117	50
13.	Maharashtra	277	145	62	-	70
14.	Manipur	16	12	04	-	-
15.	Meghalaya	04	04	-	-	-
16.	Odisha	946	275	347	190	134
17.	Puducherry	10	10	-	-	-
18.	Punjab	1992	161	211	510	1110
19.	Rajasthan	1265	288	467	285	225
20.	Tamil Nadu	1834	271	206	-	1357
21.	Telangana	169	138	31	-	-
22.	Tripura	30	30	-	-	-
23.	Uttar Pradesh	6212	724	1565	1485	2438
24.	Uttarakhand	304	124	70	50	60
Total		19263	4162	5418	3639	6044

- 8 -

Self-Employment Scheme for Rehabilitation of Manual Scavengers (SRMS)

		State-wise and Year-wise Physical Achievements of Rehabilitation of Manual Scavengers as on 31.10.2021										State-wise and Year-wise Financial Achievements of Rehabilitation of Manual Scavengers as on 31.10.2021																		
State/UT	OTCA provided @Rs. 40,000/- per beneficiary					Skill Development Training					Capital Subsidy for Self-Employment Projects					OTCA provided @Rs. 40,000/- per beneficiary					Expenditure on Training + Stipend					Capital Subsidy for Self-Employment Projects				
	2018-19	2019-20	2020-21	2021-22		2018-19	2019-20	2020-21	2021-22		2018-19	2019-20	2020-21	2021-22		2018-19	2019-20	2020-21	2021-22		2018-19	2019-20	2020-21	2021-22						
1 A&N Islands	0	0	0	0	0	0	0	0	0	7	0	0	0	0	0	0	0	0	0	0	0	0	0	23.39						
2 Andhra Pradesh	1334	74	330		0	104	76			50	533.60	29.60	132.00		0.00	4.34	1.12	1.30	0.00	0.00	0.00	0.00		176.39						
3 Assam	538	188	3051		38	143	272			0	215.20	75.20	1220.40		0.88	6.14	13.19			0.00	0.00	0.00								
4 Bihar	0	0	0		0	0				0	0.00	0.00	0.00		2.41	0.00	0.00			0.00	0.00	0.00								
5 Chhattisgarh	0	0	0		0	0				0	0.00	0.00	0.00		0.00	0.00	0.00			0.00	0.00	0.00								
6 Gujarat	96	9	0		12	0				0	38.40	3.60	0.00		0.27	1.69	0.00			0	0.00	0.00								
7 Haryana									2															9.87						
8 Jharkhand	108	16	68		24	10				0	43.20	6.40	27.20		0.00	0.63	0.00			0	0.00	0.00								
9 Karnataka	920	429	1046		29	0	171	98		0	368.00	171.60	418.40		1.93	2.39	6.21			0.00	0.00	0.00		111.50						
10 Kerala	504	14	0		161	153				0	201.60	5.60	0.00		0.00	20.25	0.00			0	0.00	0.00								
11 Madhya Pradesh	305	0	169		49	40				0	122.00	0.00	67.60		1.08	3.21	0.27			0.00	0.00	9.75		104.58						
12 Maharashtra	4605	1002	718		0	569	763	50		0	1842.00	400.80	287.20		0.00	7.50	36.61			0	0.00	0.00		7.90						
13 Odisha	0	1	11		0	0				0	0.00	0.40	4.40		0.00	0.45	0.00			0.00	0.00	0.00		34.49						
14 Punjab	126	8	9		29	0				1	50.40	3.20	3.60		3.84	3.19	0.00			0.93	0.00	2.68								
15 Rajasthan	2038	82	232		107	220	347	95		0	815.20	32.80	92.80		3.63	8.97	17.10	27.31		0.00	0.00	0.00								

16	Tamilnadu	41	27	14		29	0			0	75	3		16.40	10.80	5.60		0.00	2.60	0.00		0.00	18.71	4.37
17	Telangana												7											29.89
18	Uttar Pradesh	5154	11044	6267		1041	833	3741	1021	140	32	146	118	2061.6	4417.6	2506.8		63.43	146.5	181.3	102.91	118.0	31.00	143.8
19	Uttarakhand	1755	324	2775		163	460	735		3	0	0		702.00	129.60	1110.0		0.08	11.07	36.26	5.18	2.68	0.00	0.00
20	West Bengal	555	28	2		0	0	99		0	0	0		222.00	11.20	0.80		2.26	0.00	3.78	0.00	0.00	0.00	0.00
Total		1807	1324	1469	0	1682	2532	6204	1264	144	107	157	328	7231.6	5298.4	5876.8	0.00	79.81	219.0	295.9	136.70	121.6	49.71	160.6
		9	6	2										0	0	0			0	1		6	5	642.63

Annexure referred to in reply to part (a) to (d) of the Rajya Sabha Unstarred Question No. 439 for 01.12.2021

A. Details of Schemes/Programmes being implemented by the Ministry of Tribal Affairs:-

- (i) Grants under Article 275(1) of the Constitution
- (ii) Eklavya Model Residential Schools (EMRS)
- (iii) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes
- (iv) Strengthening Education among ST Girls in Low Literacy Districts.
- (v) Pre-Matric Scholarships to ST students
- (vi) Post Matric Scholarship to ST students
- (vii) National Overseas Scholarships for ST Candidates for Studying Abroad
- (viii) National Fellowship & Scholarship for Higher Education of ST students:
 - (a) National Scholarship—(Top class) Scheme [Graduate level]
 - (b) National Fellowship for ST students
- (ix) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)
- (x) Development of Particularly Vulnerable Tribal Groups (PVTGs)
- (xi) Institutional Support for Development & Marketing of Tribal Products/Produce (Central Sector Scheme)
- (xii) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) & Development of Value Chain for MFP
- (xiii) Support to National/State Scheduled Tribes Finance and Development Corporations (NSTFDC/STFDCS)
- (xiv) Support to Tribal Research Institutes (TRIs)
- (xv) Tribal Festivals, Research Information and Mass Education :

B. State-wise details of funds released under the Scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) during last three years and current year

S. No.	States	(Rs. in lakh)			
		2018-19	2019-20	2020-21	2021-22 (as on 19.07.2021)
1	Andhra Pradesh	5617.39	12470.50	4954.96	0.00
2	Arunachal Pradesh	2211.83	9224.29	7015.50	0.00
3	Assam	0.00	2710.08	4578.76	0.00
4	Bihar	0.00	0.00	994.00	0.00
5	Chhattisgarh	10342.65	9415.53	8769.06	0.00
6	Goa	352.31	0.00	724.26	0.00

7	Gujarat	11765.38	8975.55	10786.40	0.00
8	Himachal Pradesh	3628.00	2394.18	1367.00	0.00
9	J & K	3749.80	4509.00	0.00	0.00
10	Jharkhand	8564.52	6201.49	7049.64	0.00
11	Karnataka	5347.76	7434.00	0.00	0.00
12	Kerala	335.00	0.00	459.15	0.00
13	Madhya Pradesh	16968.97	13415.25	0.00	0.00
14	Maharashtra	13802.57	11929.09	0.00	0.00
15	Manipur	5442.48	1434.02	0.00	0.00
16	Meghalaya	2739.20	3788.00	328.25	0.00
17	Mizoram	1220.00	3140.00	1236.22	0.00
18	Nagaland	3225.00	2951.12	2846.14	0.00
19	Odisha	17553.22	8691.18	9010.42	0.00
20	Rajasthan	10327.93	11461.41	8662.66	0.00
21	Sikkim	0.00	0.00	0.00	0.00
22	Tamilnadu	315.00	450.56	377.47	0.00
23	Telangana	2850.32	5361.29	4191.00	0.00
24	Tripura	1294.38	1362.97	1173.30	0.00
25	Uttarakhand	1012.88	600.00	757.80	0.00
26	Uttar Pradesh	0.00	779.91	508.83	0.00
27	West Bengal	5833.41	5862.58	3746.00	0.00

C. Details of funds released under the Scheme of 'Development of PVTGs' during last three years and current year

(Rs. in lakh)					
S.No.	Name of State	2018-19	2019-20	2020-21	2021-22 (as on 19.07.2021)
1	Andhra Pradesh	1837.00	3713.43	1245.51	0.00
2	A & N Islands	0.00	0.00	0.00	0.00
3	Bihar	0.00	0.00	0.00	0.00
4	Chhattisgarh	1051.50	1311.35	989.32	0.00
5	Gujarat	604.00	429.05	552.20	0.00
6	Jharkhand	3295.79	847.00	1777.29	0.00
7	Karnataka	460.00	1933.01	438.46	0.00
8	Kerala	0.00	0.00	88.00	0.00
9	Madhya Pradesh	7998.09	8064.89	2188.11	0.00
10	Maharashtra	1230.26	2510.00	1411.66	0.00
11	Manipur	1157.55	0.00	0.00	0.00
12	Odisha	3626.00	976.38	1202.00	0.00
13	Rajasthan	1008.00	968.10	968.00	0.00
14	Tamil Nadu	0.00	819.48	551.08	0.00
15	Telangana	533.00	538.50	1460.50	0.00
16	Tripura	789.53	1960.82	231.43	0.00
17	Uttar Pradesh	0.00	0.00	82.04	0.00
18	Uttarakhand	565.86	489.53	295.00	0.00
19	West Bengal	843.42	437.47	519.40	0.00

D. Details of funds released under the Scheme of 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP' during last three years and current year

(Rs. in crore)					
Sl.No.	State	2018-19	2019-20	2020-21	2021-22 (as on 19.07.2021)
1	Gujarat	6.19	-	-	0.00
2	Madhya Pradesh	26.81	-	-	0.00
3	Chhattisgarh	1.97	7.03	-	0.00
4	Andhra Pradesh	7.10	-	-	0.00
5	Manipur	0.90	-	2.10	0.00
6	Nagaland	0.66	2.33	-	0.00
7	Uttar Pradesh	8.21	-	-	0.00
8	Kerala	4.17	-	-	0.00
9	West Bengal	6.57	-	-	0.00
10	Karnataka	1.25	-	0.36	0.00
11	Assam	1.55	5.840	-	0.00
12	Tripura		2.006	1.14	0.00
13	Tamil Nadu			2.60	0.00
14	Mizoram			0.92	0.00

E. Details of funds released under the Scheme of 'Grant- in-Aid to Voluntary organizations working for the Welfare of STs' during last three years and current year

(Rs. in crores)					
Sl.No.	Name of the State	2018-19	2019-20	2020-21	2021-22 (as on 19.07.2021)
1	Andhra Pradesh	1.29	1.02	0.50	0.44
2	Arunachal Pradesh	4.87	3.56	2.72	0.71
3	Assam	1.89	0.62	0.41	0.2
4	Chhattisgarh	1.10	0.79	0.48	0.42
5	Gujarat	1.47	1.50	1.09	0
6	Himachal Pradesh	2.80	1.72	2.24	0
7	Jharkhand	14.29	10.76	4.90	0.59
8	Jammu & Kashmir	0.20	0.16	0.46	0.62
9	Karnataka	4.68	2.55	1.23	0
10	Kerala	0.77	-	1.14	0.67
11	Madhya Pradesh	3.07	1.03	1.36	2.11
12	Maharashtra	3.12	4.23	2.85	3.22
13	Manipur	2.06	3.31	2.81	1.42
14	Meghalaya	8.25	14.53	8.45	0.05
15	Mizoram	0.94	0.47	0.70	0.22
16	Nagaland	0.18	-	-	0
17	Odisha	22.23	23.52	10.63	4.88
18	Rajasthan	1.26	0.57	0.82	0.06
19	Sikkim	0.85	0.30	0.09	0
20	Tamil Nadu	3.29	2.89	1.17	1.63
21	Telangana	0.54	0.11	0.55	0
22	Tripura	0.58	0.47	0.34	0
23	Uttarakhand	1.34	0.16	0.49	0.09
24	Uttar Pradesh	-	-	1.12	0.32
25	West Bengal	8.06	6.52	4.71	0.97
26	Delhi	0.05	-	0.13	0
27	Ladakh	-	-	-	0.27

F. Details of funds released under the Scheme of 'Support to Tribal Research Institutes' during last three years and current year

(Rs. in lakh)

Sl. No	State	Fund Released			
		2018-19	2019-20	2020-21	2021-22 (as on 19.07.2021)
1	Andaman and Nicobar	99.00	0.00	0.00	0.00
2	Andhra Pradesh	749.58	500.00	455.00	0.00
3	Arunachal Pradesh	253.01	923.85	184.15	0.00
4	Assam	198.75	235.64	0.00	0.00
5	Chhattisgarh	504.49	0.00	0.00	0.00
6	Gujarat	0.00	1719.06	0.00	0.00
7	Himachal Pradesh	106.80	68.05	50.00	0.00
8	Jammu And Kashmir	97.00	308.84	206.51	0.00
9	Jharkhand	1211.83	1654.50	0.00	0.00
10	Karnataka	106.00	185.50	26.35	0.00
11	Kerala	401.25	0.00	0.00	0.00
12	Madhya Pradesh	738.34	0.00	447.00	0.00
13	Maharashtra	485.01	141.00	0.00	0.00
14	Manipur	530.11	877.00	0.00	0.00
15	Mizoram	564.36	1512.00	1178.22	0.00
16	Nagaland	825.00	275.00	0.00	0.00
17	Odisha	819.07	780.04	503.00	0.00
18	Rajasthan	214.00	0.00	8.89	0.00
19	Sikkim	194.50	82.50	144.00	0.00
20	Tamil Nadu	177.25	0.00	0.00	0.00
21	Telangana	454.00	557.25	375.75	0.00
22	Tripura	316.14	335.52	0.00	0.00
23	Uttar Pradesh	0.00	0.00	35.15	0.00
24	West Bengal	380.15	149.25	0.00	0.00
25	Meghalaya	574.35	0.00	0.00	0.00
26	Uttarakhand	0.00	693.00	2183.48	0.00
27	Goa	0.00	0.00	202.50	0.00

G. State-wise details of funds Sanctioned and utilization reported by the State under the scheme of Grants under Article 275(1) of the Constitution during last three years and current year

(Rs. in lakh)							
S. No.	State	2018-19		2019-20		2020-21	
		Funds Released	Utilization Reported by State	Funds Released	Utilization Reported by State	Funds Released	Utilization Reported by State
1.	Andhra Pradesh	6390.77	6390.77	8942.43	8942.43	2055.55	0.00
2.	Arunachal Pradesh	12170.52	12170.520	13202.25	13202.25	6014.00	0.00
3.	Assam	3916.32	3916.32	10802.85	3671.09	4592.37	0.00
4.	Bihar	0.00	0	0.00	0.00	0.00	0.00
5.	Chhattisgarh	11352.92	11352.92	22500.77	21925.77	9976.24	0.00
6.	Goa	345.66	345.66	0.00	0.00	0.00	0.00
7.	Gujarat	11648.20	11240.2	16833.88	14963.88	5940.04	4084.57
8.	Himachal Pradesh	3378.16	3378.16	5314.70	4791.00	1161.00	0.00
9.	Jammu & Kashmir	2051.79	721.954	5410.00	0.00	0.00	0.00
10.	Jharkhand	7354.30	7354.3	11166.77	11002.38	10278.00	0.00
11.	Karnataka	5220.61	5220.610	10435.46	10435.46	3305.68	0.00
12.	Kerala	472.28	244.45	633.29	633.29	0.00	0.00
13.	Madhya Pradesh	24635.30	13142.13	44938.92	19280.22	4279.78	0.00
14.	Maharashtra	17015.91	7227.92	23136.70	6906.73	4573.16	0.00
15.	Manipur	5367.645	4995	6151.91	3670.91	0.00	0.00
16.	Meghalaya	5129.79	3633.79	4799.53	573.73	492.71	0.00
17.	Mizoram	3507.71	3507.71	6598.83	4623.38	1909.71	0.00
18.	Nagaland	9194.485	9058.485	6802.11	6476.50	1717.38	858.69
19.	Odisha	21449.15	21449.15	15110.66	9813.98	6304.62	563.60
20.	Rajasthan	13769.23	13769.23	15586.19	6226.19	9166.00	0.00
21.	Sikkim	355.34	355.34	3175.35	2829.87	516.00	0.00
22.	Tamil Nadu	773.57	601.83	6356.07	2424.95	0.00	0.00
23.	Telangana	3248.89	3248.89	9973.28	9973.28	2517.00	2517.00
24.	Tripura	2006.73	1294.25	2952.63	2399.54	201.74	0.00
25.	Uttar Pradesh	252.43	252.43	2760.71	2656.564	927.426	0.00
26.	Uttarakhand	1255.265	508.085	428.37	428.37	0.00	0.00
27.	West Bengal	9235.725	9235.725	12127.17	7960.00	4041.14	0.00

H. Details of fund released under the scheme of 'Institutional support of Marketing and Development of Tribal Products/Produce' during the last three years and current year

(Rs. in lakh)				
Sl.No.	State	2018-19	2019-20	2020-21
1	Andhra Pradesh	-	-	205
2	Kerala	-	79.7	-
3	Maharashtra	-	196.98	-
4	Odisha	-	160.58	-
5	Rajasthan	-	562.74	-
6	West Bengal	85	-	-
7	Mizoram	696	-	795
8	Sikkim	219	-	-

No fund has been released in FY 2021-22 (As on 19.07.2021)

I. Details of funds released / allocated to State Governments under the Scheme of 'Support to National Scheduled Tribes Finance and Development Corporation (NSTFDC) / State Scheduled Tribes Finance and Development Corporations (STFDCs)' during 2018-19 to 2020-21

(Rs. in crore)				
S.No.	Name of the State/ Corporation	2018-19 Fund Released	2019-20 Fund Released	2020-21 Fund Released
1.	Arunachal Pradesh Ind Dev & Fin Corporation, Itanagar	5.00	0.00	0.00
2.	Goa State STs Finance and Dev Corpn Ltd, Panaji	465.00	0.00	0.00
3.	J&K SCs, STs & BCs Dev Corpn, Jammu	0.00	0.00	0.00
4.	Kerala State Dev Corpn for SCs & STs Ltd (KSDC), Thrissur	50.00	0.00	0.00
5.	Orissa SCs STs Dev & Fin Coop Corpn Ltd, Bhubaneshwar	0.00	0.00	0.00
6.	Tripura STs Coop Dev Corpn Ltd (TSTDC), Agartala	0.00	300.00	489.49
7.	West Bengal SCs & STs Dev & Fin Corpn (WBSTDC), Kolkata	0.00	500.00	0.00
8.	Shabari Adivasi Vitta Va Vikas Mahamandal Maryadit	0.00	0.00	100.97

J. Details of funds released under the Scheme of 'Strengthening Education among ST Girls in Low Literacy Districts' during 2018-19 to 2020-21

(Amount in Rs.)				
S.No.	Name of the State	2018-19	2019-20	2020-21
1	Andhra Pradesh	-	-	-
2	Arunachal Pradesh	-	-	-
3	Chhattisgarh	6448929	8090715	91518
4	Gujarat	9321262	2847573	1158358
5	Jharkhand	3613140	3135406	-
6	Madhya Pradesh	63501647	38948563	8751922
7	Maharashtra	25460395	20598649	11800012
8	Odisha	101356147	55617498	48529820
9	Rajasthan	16817293	11450920	10770677
10	Telangana	-	-	-

K. Details of funds released under the Scheme of 'Vocational Training in Tribal Areas' during 2018-19 to 2020-21

(Amount in Rs.)

Sl.No.	Name of the State	2018-19	2019-20	2020-21
1	Assam	9057180	-	-
2	Karnataka	1704000	-	-
3	Madhya Pradesh	2505576	-	-
4	Meghalaya	2664000	-	-
5	Nagaland	2712000	-	-
6	Tamil Nadu	3120000	-	-

L. State-wise details of funds released and Utilized under the Scheme of 'Pre Matric Scholarship for ST students' during last three years and current year

(Rs. in lakh)

Sl.No.	State/UT	2018-19		2019-20		2020-21		2021-22
		Released	Utilized	Released	Utilized	Released	Utilized	Released (as on 26.07.2021)
1	Andaman & Nicobar	5.00	5.00	5.62	5.62	12.33	0	0
2	Andhra Pradesh	1210.81	1210.81	736.32	736.32	1433.81	1433.81	3935.06
3	Arunachal Pradesh	0	0	0	0	0	0	0
4	Assam	0	0	0	0	17.27	17.27	51.09375
5	Bihar	0	0	7131.47	0	0	0	0
6	Chhattisgarh	4755.63	4755.63	4796.94	4796.94	3541.54	1614.55	0
7	Dadar & Nagar Haveli	20.00	20.00	38.49	38.49	234	0	0
8	Daman & Diu	0	0	5.89	5.89	0	0	0
9	Goa	80.83	80.83	80.56	80.56	41.35	0	0
10	Gujarat	4482.31	4482.31	5248.34	5248.34	2198.84	2198.84	3689.18
11	Himachal Pradesh	38.91	38.91	83.92	83.92	91.87	0	0
12	Jammu & Kashmir	0	0	0	0	0	0	0
13	Jharkhand	2345.92	2345.92	1514.49	1514.49	0	0	0
14	Karnataka	1256.31	1256.31	1846.92	1846.92	0	0	1753.16
15	Kerala	308.73	308.73	287.31	287.31	116.56	116.56	347.07
16	Ladakh	0.00	0	0.00	0	42.27	0	0
17	Madhya Pradesh	5884.33	5884.33	7698.9	7698.9	5429.34	5429.34	9757.32
18	Maharashtra	0	0	0	0	0	0	0
19	Manipur	773.00	773.00	443.33	0	0	0	0
20	Meghalaya	0	0	0	0	0	0	0
21	Mizoram	319.79	319.79	702.21	702.21	167.86	0	0
22	Nagaland	0	0	0	0	60.75	0	0
23	Odisha	6665.88	6665.88	6157.65	6157.65	6944.96	6944.96	5236.75
24	Puducherry	0.00	0	0.00	0	1.63	0	0
25	Rajasthan	1716.12	1716.12	5346.97	5346.97	3126.9	3126.9	6234.34
26	Sikkim	7.97	7.97	3.57	3.57	9.41	0	0
27	Tamil Nadu	0	0	589.74	589.74	241	0	0
28	Telangana	693.84	442.92	0	0	0	0	0
29	Tripura	0	0	386.18	386.18	252.09	252.09	58.55
30	Uttar Pradesh	0	0	0	0	0	0	88.17
31	Uttarakhand	0	0	0	0	138.24	0	0
32	West Bengal	584.62	584.62	894.18	894.18	788.22	788.22	912.51

M. State-wise details of funds released and Utilized under the Scheme of 'Post Matric Scholarship for ST students' during last three years and current year

(Rs. in lakh)

Sl.No.	Name of the State/UT	2018-19		2019-20		2020-21		2021-22
		Released	Utilized	Released	Utilized	Released	Utilized	Released (as on 26.07.2021)
1	Andaman & Nicobar	10.09	10.09	11.34	11.34	13.29	0	-
2	Andhra Pradesh	13945.02	13945.02	7797.07	7797.07	6039.35	6039.35	8991.45
3	Arunachal Pradesh	1883.82	1883.82	6113.41	6113.41	5712.96	5712.96	11142.8865
4	Assam	3248.03	3248.03	4867.2	4867.2	5413.54	5413.54	1093.39651
5	Bihar	0	0	1525.43	1289.36	708.22	0	-
6	Chhattisgarh	4609.57	4609.57	7022.69	7022.69	8790.24	0	-
7	Dadar & Nagar Haveli and Daman & Diu	0	0	88.66	88.66	3481.73	0	-
8	Daman & Diu	3.41	3.41	0	0	0	0	-
9	Goa	536.26	536.26	732.79	732.79	458.18	0	-
10	Gujarat	32429.12	32429.12	14004.48	14004.48	22977.64	22977.64	25639
11	Himachal Pradesh	278.15	278.15	2468.81	1555.51	0	0	-
12	Jammu & Kashmir	637.93	637.93	1048.29	1048.29	805.44	0	-
13	Jharkhand	5281.32	5281.32	7862.86	7862.86	0	0	9435.28
14	Karnataka	7341.33	7341.33	15003.43	15003.43	0	0	-
15	Kerala	2674.37	2674.37	1641.52	1641.52	3285.25	3285.25	2516.49
16	Ladakh	0.00	0	0	0	738	0	-
17	Madhya Pradesh	13405.24	13405.24	12198.58	12198.58	12344.00	12344.00	19834.24
18	Maharashtra	15238.15	15238.15	15575.38	15575.38	18149.52	18149.52	19214.82
19	Manipur	2026.76	2026.76	6235.55	6235.55	2184.19	0	-
20	Meghalaya	2457.52	2457.52	0	0	0	0	2636.09055
21	Mizoram	3528.21	3528.21	4415.78	4415.78	3446.82	0	-
22	Nagaland	4716.66	4716.66	3268.73	3268.73	3226.37	3226.37	4435.7475
23	Odisha	14801.92	14801.92	16640.15	16640.15	19095.97	19095.97	10655.81
24	Puducherry	0.00	0	0.00	0	19.56	0	-
25	Rajasthan	13598.95	13598.95	25950.52	25950.52	25557.03	0	-
26	Sikkim	1134.36	1134.36	566.8	566.8	553.83	553.83	1036.28
27	Tamil Nadu	3933.65	3933.65	5025.19	5025.19	3328.99	0	-
28	Telangana	9921.68	9921.68	19610.6	19610.6	27297.83	27297.83	7503.9
29	Tripura	3626.55	3626.55	2355.78	2355.78	4804.98	0	-
30	Uttar Pradesh	1210.54	1210.54	1822.71	1822.71	2218.67	1464.96	-
31	Uttarakhand	0	0	0	0	0	0	-
32	West Bengal	2219.39	2219.39	2411	2411	2256.42	0	-

N. Details of funds released under the National Fellowship and Scholarship for Higher Education for ST students and National Overseas Scholarship for ST students schemes during last three years and current year

"National Fellowship and Scholarship for Higher Education for ST students"

(a) National Fellowship Component

(Rs. In Lakhs)

2018-19	2019-20	2020-21	2021-22 (as on 19.07.2021)
8208.91	8100.00	9100.00	2864.62

(b) Scholarship for Higher Education (Top Class Edu) Component

(Rs. In Lakhs)

2018-19	2019-20	2020-21	2021-22 (as on 19.07.2021)
1789.09	1900.00	2900.00	685.65

1. National Overseas Scholarship for ST students

2018-19	2019-20	2020-21	(Rs. In Lakhs) 2021-22 (as on 19.07.2021)
200.00	200.00	476.00	218.64

O. State wise No. of beneficiaries under the scheme of Pre Matric Scholarship for ST students

Sl.No.	Name of the State/UT	2018-19	2019-20	2020-21
1	Andaman & Nicobar	222	249	450
2	Andhra Pradesh	0	28124	12647
3	Arunachal Pradesh	0	0	5771
4	Assam	12933	2869	2710
5	Bihar	46096	46096	55198
6	Chhattisgarh	194413	143986	134262
7	Dadar & Nagar Haveli	4399	5044	3452
8	Daman & Diu	332	377	0
9	Goa	3582	3332	3475
10	Gujarat	0	0	0
11	Himachal Pradesh	3582	2709	3534
12	Jammu & Kashmir	25920	0	11470
13	Jharkhand	119877	106761	83511
14	Karnataka	62126	87364	72626
15	Kerala	12121	7858	9880
16	Ladakh	0	0	3450
17	Madhya Pradesh	359092	318870	314356
18	Maharashtra	0	0	111939
19	Manipur	21006	24760	0
20	Meghalaya	0	0	790
21	Mizoram	14880	16890	11046
22	Nagaland	0	1500	3000
23	Odisha	204916	219875	173833
24	Puducherry	0	60	21
25	Rajasthan	136915	184163	215040
26	Sikkim	247	415	414
27	Tamil Nadu	12800	13423	13471
28	Telangana	354	5570	856
29	Tripura	12353	10980	9404
30	Uttar Pradesh	0	0	0
31	Uttarakhand	2572	2504	1329
32	West Bengal	33870	37333	30050

P. State wise no. of beneficiaries under the scheme of Post Matric Scholarship for ST students

Sl.No.	Name of the State/UT	2018-19	2019-20	2020-21
1	Andaman & Nicobar	439	447	700
2	Andhra Pradesh	59146	158195	71820
3	Arunachal Pradesh	26000	20500	31916
4	Assam	79526	55507	54846
5	Bihar	12544	13938	19513
6	Chhattisgarh	154656	144453	140163
7	Dadar & Nagar Haveli and Daman & Diu	2115	5618	6180
8	Daman & Diu	192	351	0
9	Goa	0	5870	6412
10	Gujarat	0	202667	0
11	Himachal Pradesh	4729	3009	5121
12	Jammu & Kashmir	27900	10685	27839
13	Jharkhand	76782	79823	78755
14	Karnataka	111614	118083	129094
15	Kerala	16245	16583	15820
16	Ladakh	0	0	8200
17	Madhya Pradesh	289095	244126	279722
18	Maharashtra	131000	139550	127848
19	Manipur	22644	30969	50000
20	Meghalaya	0	0	17315
21	Mizoram	47948	38174	15828
22	Nagaland	38380	40164	37183
23	Odisha	196667	171532	155309
24	Puducherry	0	23	38
25	Rajasthan	269659	286652	315315
26	Sikkim	4299	4431	3488
27	Tamil Nadu	29622	29478	21593
28	Telangana	58253	129243	118347
29	Tripura	22896	23720	26092
30	Uttar Pradesh	0	17984	19782
31	Uttarakhand	6133	6499	3528
32	West Bengal	58421	62234	68804

Q. State wise No. of beneficiaries assisted under NSTFDC

S. No.	State	2018-19	2019-20	2020-21
1	Andhra Pradesh	139	276	12533
2	Andaman & Nicobar	0	7501	
3	Arunachal Pradesh	3773	0	435
4	Assam	12	167	2
5	Chhattisgarh	363	3787	236
6	Gujarat	7485	98	8230
7	Haryana	1	0	
8	Himachal Pradesh	65	75	2
9	Jammu & Kashmir	327	135	175
10	Jharkhand	5	3767	10752
11	Karnataka	34	1911	3014
12	Kerala	107	89	192
13	Madhya Pradesh	2265	13282	5685
14	Maharashtra	11	687	822

15	Manipur			65
16	Meghalaya	2329	1412	35016
17	Mizoram	1464	4670	1399
18	Nagaland	10504	51918	48240
19	Odisha	353	11230	22231
20	Rajasthan	1364	3993	2664
21	Sikkim	1	100	21
22	Tamil Nadu	65	2775	1609
23	Telangana	30417	8661	13065
24	Tripura	429	24	1056
25	Uttar Pradesh	3	0	4
26	Uttarakhand	170	23	2
27	West Bengal	9078	4250	2089

R. State-wise status of establishment of Van Dhan Vikas Kendras along with number of beneficiaries

S. No.	State	No. of VDVKS Sanctioned	No. of Tribal Beneficiaries
1	Andhra Pradesh	263	77658
2	Assam	128	37786
3	Bihar	8	1630
4	Chhattisgarh	139	41700
5	Dadra & Nagar Haveli and Daman & Diu	1	302
6	Goa	10	3000
7	Gujarat	116	34424
8	Ladakh	10	3000
9	Jharkhand	39	11601
10	Karnataka	39	11448
11	Kerala	28	7732
12	Madhya Pradesh	86	25800
13	Maharashtra	264	79350
14	Manipur	200	60390
15	Meghalaya	39	11835
16	Mizoram	159	46168
17	Nagaland	206	61800
18	Odisha	156	46807
19	Rajasthan	189	57292
20	Sikkim	80	24000
21	Tamil Nadu	7	2100
22	Telangana	17	5100
23	Tripura	32	9039
24	Uttar Pradesh	12	3591
25	Uttarakhand	12	3305

S. Students Enrolled under Eklavya Model Residential School

Sl. No	State/ UT	2017-18	2018-19	2019-20
1	Andhra Pradesh	2692	2800	3424
2	Arunachal Pradesh	224	240	208
3	Assam			480
4	Chhattisgarh	6257	6780	7961
5	Gujarat	9682	10172	10156
6	Himachal Pradesh	215	210	312

7	Jharkhand	1991	2829	3558
8	Karnataka	2385	2879	3053
9	Kerala	503	600	535
10	Madhya Pradesh	9568	10270	12946
11	Maharashtra	3347	4103	5067
12	Manipur	1182	1170	1440
13	Mizoram	361	400	396
14	Nagaland	529	583	619
15	Odisha	5547	5340	5821
16	Rajasthan	4940	5350	4947
17	Sikkim	844	915	979
18	Tamil Nadu	1498	1553	2186
19	Telangana	3134	4160	3960
20	Tripura	1575	1680	1740
21	Uttar Pradesh	427	630	473
22	Uttarakhand	394	279	393
23	West Bengal	2623	2662	2737

T. State wise no. of beneficiaries covered under the scheme of Grant-in-Aid to Voluntary Organizations Working for Welfare of STs

S.No.	Name of State	2018-19	2019-20	2020-21	2021-22 (as on 23.07.2022)
1	Andaman & Nico	0	0	0	0
2	Andhra Pradesh	19966	26906	35940	23725
3	Arunachal Pradesh	93022	209365	209699	13228
4	Assam	97368	53258	24155	37583
5	Chhattisgarh	11571	4562	16699	1460
6	Gujarat	178687	160130	166872	100
7	Himachal Pradesh	2462	2117	2144	0
8	Jharkhand	684382	503826	179191	124806
9	Jammu & Kashmir	100	366	240	0
10	Karnataka	179259	98994	64204	9255
11	Kerala	62259	0	125056	136097
12	Madhya Pradesh	2586	1344	985	526
13	Maharashtra	2550	12441	2282	2727
14	Manipur	4191	5969	8966	26640
15	Meghalaya	182650	183368	92884	55540
16	Mizoram	8402	5502	1049	438
17	Nagaland	143	0	0	0
18	Orissa	165698	113876	43884	43864
19	Rajasthan	1104	779	1377	169
20	Sikkim	617	412	111	0
21	Tamilnadu	482619	194619	105938	54734
22	Telangana	400	91	392	0
23	Tripura	400	400	533	0
24	Uttarakhand	1005	1071	1239	207
25	Uttar Pradesh	0	95	680	189
26	West Bengal	197249	141774	159688	30843
27	Delhi	50	0	98	0

- 229

U. State wise no. Of beneficiaries covered in Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts.

S. NO.	Name of the State	2018-19	2019-20	2020-21	2021-22 (as on 23.07.2021)
1	Andhra Pradesh	0	0	0	0
2	Arunachal Pradesh	0	0	0	100
3	Chhattisgarh	384	576	192	192
4	Gujarat	399	300	300	0
5	Jharkhand	150	200	0	100
6	Madhya Pradesh	3075	3237	758	993
7	Maharashtra	907	1265	757	469
8	Orissa	4810	3677	3203	0
9	Rajasthan	634	770	385	1989
10	Telangana	0	0	0	0
11	West Bengal	0	0	0	0

V. State wise no. of beneficiaries covered in Vocational Training centre in tribal areas

S. NO.	Name of the State	2018-19
1	Assam	300
2	Chhattisgarh	0
3	Gujarat	0
4	Karnataka	100
5	Maharashtra	0
6	Madhya Pradesh	100
7	Meghalaya	100
8	Nagaland	100
9	Tamil Nadu	100
